

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 10.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 182-2018	16. OS 402-2016
2. OS 26-2017	17. OS 403-2016
3. OS 160-2017	18. OS 404-2016
4. OS 396-2017	19. OS 154-2012
5. OS 398-2014	20. OS 306-2014
6. OS 316-2016	21. OS 394-2014
7. OS 32-2013	22. OS 246-2016
8. OS 94-2018	23. OS 290-2016
9. OS 264-2016	24. OS 10-2012
10. OS 94-2015	25. OS 362-2012
11. OS 108-2014	26. OS 130-2014
12. OS 96-2015	27. OS 530-2014
13. OS 401-2016	28. FDP 2-2011
14. Cr 42-2021	29. CC 1377-2012
15. Cr 41-2021	30. CC 55-2014

Hosakote
Dated: 09.06.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **10.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 113/2014	16. CC 801/2011
2. OS 171/2017	17. CC 629/2015
3. OS 171/2020	18. CC 1431/2017
4. OS 199/2020	19. CC 1597/2017
5. OS 217/2020	20. CC 1106/2018
6. OS 267/2020	21. CC 1418/2019
7. OS 127/2021	22. CC 1788/2019
8. CC 734/2014	23. CC 1944/2019
9. CC 1415/2014	24. CC 2172/2019
10. CC 81/2015	25. CC 2423/2019
11. CC 1291/2015	26. CC 2704/2019
12. CC 1249/2017	27. CC 770/2020
13. CC 336/2019	28. CC 1122/2020
14. PCR 145/2020	29. CC 4455/2020
15. Cr 46/2021 (NGPS)	30. PCR 48/2020

Hosakote
09.06.2021

Girish R.B.
Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.